



Honourable Shri Justice Naresh Harischandra Patil

B.A., LL.B.

2001

Justice Naresh Harischandra Patil, born on April 7, 1957. He was enrolled as an Advocate on July 1, 1980 and practised in the Civil and Sessions Court, Latur, High Court, Aurangabad Bench in Civil, Criminal, Constitutional and Labour Laws and has specialised in Civil Laws. He was appointed as an Assistant Government Pleader in 1983 and an Additional Standing Counsel for the Central Government in 1988. He was appointed as an Additional Judge of the Bombay High Court on October 12, 2001. He was appointed as a permanent Judge on October 3, 2004